

**(2025) 01 KL CK 0017**

**High Court Of Kerala**

**Case No:** Bail Application No. 11013 Of 2024

Abhilash Raghavan @ Kannan

APPELLANT

Vs

State Of Kerala

RESPONDENT

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**Date of Decision:** Jan. 13, 2025

**Acts Referred:**

- Constitution of India, 1950 - Article 21
- Bharatiya Nagarik Suraksha Sanhita, 2023 - Section 483
- Narcotic Drugs and Psychotropic Substances Act, 1985 - Section 20(b)(ii)B, 27A, 29(1)

**Hon'ble Judges:** P.V.Kunhikrishnan, J

**Bench:** Single Bench

**Advocate:** P.Mohamed Sabah, Libin Stanley, Saipooja, Sadik Ismayil, R.Gayathri, M.Mahin Hamza, Alwin Joseph, Benson Ambrose, Ranjith George

**Final Decision:** Allowed

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**Judgement**

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